GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1095 ANSWERED ON:20.03.2012 BRINGING NAXALITES INTO MAINSTREAM Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to offer employment to the naxal youth to bring them into the mainstream of the society;
- (b) if so, the details of the schemes under which the said initiative is likely to be undertaken; and
- (c) if not, the other measures being taken by the Government to bring the naxalites into the mainstream?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)to (c): 'Police' and Public Order' are State subjects and action with respect to maintenance of law and order primarily lies in the domain of the State Governments concerned, who deal with the various issues related to Left-Wing Extremist activities in the States. The Central Government also closely monitors the situation and supplements the efforts of the State Governments over a wide range of schemes, inter-alia, including reimbursement of expenditure incurred by the State Governments for rehabilitation of surrendered Left Wing Extremists, under the Security Related Expenditure (SRE) Scheme at the maximum rates of Rs. 20,000 per surrenderee who surrenders with regular weapons and Rs. 10,000 per surrenderee who surrenders without arms.

In order to bring Left-Wing Extremists to the mainstream, the States have their own surrender and rehabilitation policies. The Government of India has formulated a model surrender-cum-rehabilitation policy for Left-Wing Extremists which inter alia provides for an immediate grant of Rs. 1.5 lacs, a stipend of Rs. 2000 per month for three years, vocational training and incentives for surrender of weapons.